

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2815
TO BE ANSWERED ON 05.12.2019

WIND ENERGY

+2815. DR. BHARATIBEN DHIRUBHAI SHIYAL
SHRI SHANKAR LALWANI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any policy to develop wind energy projects in the States having wind velocity;
- (b) if so, the details thereof along with the name of the States selected by the Government for inclusion under the first phase of the said project;
- (c) whether the Government has formulated any scheme to procure energy produced from the said project; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS
for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (b) The Government has issued 'Guidelines for Development of Onshore Wind Power Projects' dated 22 October, 2016 for orderly growth of wind power sector in the country. The guideline has provisions for development of wind power projects in an efficient, cost effective and environmentally benign manner taking into account the requirements of project developers, State and national imperatives. The Guidelines have provisions for requirement of site feasibility, type and quality certified wind turbines, micro-siting criteria, compliance of grid regulations, real time monitoring, online registry and performance reporting, health and safety provisions, decommissioning plan, etc.

The wind power projects are set up in the country based on techno-economic viability of the projects. As on 31.10.2019, total capacity of 37090.03 MW of wind power projects has been established in the country. Most of these projects have been set up in seven major wind potential states namely Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Maharashtra, Rajasthan and Tamil Nadu.

(c) to (d) The "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Wind Power Projects", issued on 8th December, 2017, provide a framework for procurement of wind power through transparent process of bidding.
